

DIVISION BENCH
COURT - II

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/446(KB)2017
IA(I.B.C)/830(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Kiran Sharma, Adv.] For the Liquidator
Mr. Soorjya Ganguli, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/830(KB)2024:**
 - a. In view of the pending litigations in various forum which is indicated by way of IA(I.B.C)/830(KB)2024 to bring on record the 23rd Progress Report for the Quarter ended 31st March, 2024 which is placed at pages 7 to 33.
 - b. This application is supported by an affidavit which is placed at pages 5 to 6.
 - c. The 23rd Progress Report for the Quarter ended 31st March, 2024 is taken on record.
 - d. Accordingly, IA(I.B.C)/830(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**